

Sixteenth Lok Sabha

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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2018 (*Amendment of section 160*).

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973”

The motion was adopted.

SHRI RABINDRA KUMAR JENA : Sir, I introduce the Bill.

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